

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 21<sup>st</sup> of January, 2025

**NO. HC.VII-11/2024/369/A ####** In partial modification of this Registry's notification **NO. HC.VII-11/2024/10996/A, dated 11.11.2024**, the Hon'ble Gauhati High Court has been pleased to nominate Smti Tenzin Metho, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Pasighat as Resource Person instead of Shri John Tech, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr.Div.), Koloriang to conduct the training programmes- **ECT\_7\_2024 & ECT\_12\_2024** scheduled to be held on 01.02.2025 and 02.02.2025 at Tezu, Arunachal Pradesh:

By Order,  
Sd/- **S.Dhar**  
**REGISTRAR (JUDICIAL)**

**Memo HC.VII-11/2024/370 /A, Dated: 21.01.2025**

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

***[The Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]***

4. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.  
***(He is requested to inform the Concerned Officers about this notification)***.
7. Smti Tenzin Metho, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div.), Pasighat .
8. Shri John Tech, Judicial Magistrate 1<sup>st</sup> Class-cum-Civil Judge (Jr.Div.), Koloriang.

9. The Project Manager, Gauhati High Court, Guwahati.


*(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).*

10. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**

11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**

  
21-01-2021  
**REGISTRAR (JUDICIAL)**